

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6253
ANSWERED ON:08.05.2002
ABOLITION OF POSTS
NAGMANI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the category-wise number of posts abolished so far till date in pursuance of the recommendation made by the Fifth Pay Commission to abolish three lakh posts;
- (b) whether the Government propose to reduce the number of the Central Government employees during the year 2002 and 2003; and
- (c) if so, the details thereof, category-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTRY OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a): The Fifth Central Pay Commission had, inter alia, recommended abolition of 3.50 lakhs vacant posts. The recommendation of the commission in this regard was not accepted and need-based recruitment was continued. However, the Ministry of Finance (Department of Expenditure) have issued instructions in August, 1999 to all the Ministries/Departments etc. requesting them, inter alia, to undertake a review of all the posts which were lying vacant in consultation with the Ministry of Finance (Department of Expenditure). These instructions, inter alia, envisage that till the review is completed, no vacant post will be filled up except with the approval of Ministry of Finance (Department of Expenditure).

(b)&(c): The Finance Minister in his Budget Speech for 2001-2002 had, inter alia, announced limiting fresh recruitment to 1 per cent of the total civilian staff strength annually (as against 3 per cent retirement every year) so as to achieve the target of reduction of posts by 10 per cent in five years. The Department of Personnel and Training has accordingly issued instructions on 16 May, 2001 to limit the direct recruitment to one-third of the direct recruitment vacancies arising in a year subject to a further ceiling that this does not exceed 1 per cent of the total sanctioned strength of the Ministry/Department. The Ministries/Departments have accordingly been advised to prepare the Annual Direct Recruitment Plans, starting with the year 2001-2002.

On the basis of the recommendations of the Expenditure Reforms Commission, approximately 17,200 posts have so far been abolished/identified for abolition. Details of category-wise posts to be abolished during 2002-2003 are not centrally maintained.